

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2742

ANSWERED ON:05.08.2015

Appointment on Fake Certificates

Hegde Shri Anant Kumar Dattatreya;Khaire Shri Chandrakant Bhaurao;Laguri Smt. Sakuntala

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether cases of appointment of teachers on the basis of fake certificates have come to the notice of the Government;
- (b) if so, the details thereof, State-wise;
- (c) the action taken by the Government in all these cases; and
- (d) the remedial steps taken by the Government to curb such illegal practices?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT  
(SMT. SMRITI ZUBIN IRANI)

(a)to(d): The recruitment and verification of certificates of school teachers while being appointed in schools of State/UT Government is the responsibility of the respective State Governments/UT Administrations. No data of such cases is maintained at the level of Central Government. Sporadic complaints, if any, received in this regard, are forwarded to the respective State Government/UT Administration for appropriate action.

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